

(c) Of the aforesaid aircraft, one Dornier has already been made operational and has been pressed into services. Other aircraft remain grounded for want of spares and because of mandatory inspection.

Infrastructural facilities at airports

2675. SHRI SURINDER KUMAR SINGLA:

SHRI SURESH PACHOURI:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether infrastructural facilities available at national and international airports in the country are sufficient to cope with the increase in traffic;

(b) if not, whether any action plan has been drawn by Government to strengthen and modernise existing infrastructural facilities at these airports; and

(c) if so, details thereof and target set in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c) To meet the increase in traffic demand in future, International Airports Authority of India and National Airports Authority have formulated proposals for expansion and development of the airport facilities at international and domestic airports respectively involving an expenditure of Rs. 731.00 crores in respect of IAAI and Rs. 752.95 crores in respect of NAA during the Eighth Five Year Plan. The proposals include construction expansion of terminal buildings, runways, modernisation/automation of ATC services, redesigning of Standard Instrument Arrival Routes and Standard Instrument Departure Routes and provision of modern facilities such as aerobridges, escalators, elevators, flight information display boards, PA System, CCTV, baggage trolleys etc.

Paying Guest Scheme in remote areas

2676. SHRI B. K. HARIPRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are aware of the paying Guest scheme initiated by the Madhya Pradesh authorities as reported in the Economic Times of the 7th July, 1992 and introducing it throughout the country specially in remote areas which do not have any hotels; and

(b) if so, whether Panchayats throughout the country would be helped in providing such arrangements for tourists as per Indian tradition?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) The Government has introduced a Paying Guest Accommodation Scheme on an all-India basis to increase the availability of inexpensive, hygienic and homely accommodation both for domestic and foreign tourists.

Four Regional Committees comprising of representatives of Central and State Governments, the District Administration and the travel trade have been set up and empowered to enlist the accommodation offered by house owners having spare rooms, as per prescribed guidelines. The State Governments having similar schemes have also been included under this arrangement.

Opening of Hotel Management Institute in Madhya Pradesh

2677. SHRI SURESH PACHOURI:
SHRI VENOD SHARMA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are considering a proposal to open a Hotel Management Institute in Madhya Pradesh; and

(b) if so, what are the details thereof and what action has been taken by Government in the matter?